

crores and another Rs. 100 crores for the infrastructural facilities at the Indian side.

(c) As per the present estimates, construction of Tata Hydro-electric Project is likely to be completed in 8 years and Dungsum Cement Plan in 5 years.

Financial Assistance to Minority Institutions

*168. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Minority Institutions (Technical and Non-Technical) functioning in the country, State-wise;

(b) whether financial assistance and other facilities are provided to the Minority Institutions by the Government; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (c). It is the State Governments which accord recognition for the minority character of an educational institution. Details of minorities education institutions which got such recognition are not maintained nationally. However, details of madarasas which were provided financial assistance by the Government for Modernisation are furnished in the attached Statement.

STATEMENT

S. No.	State's Name	No. of Madarasas	1993-94	No. of Madarasas	1994-95	No. of Madarasas	1995-96
1.	Uttar Pradesh	10	Rs. 3,04,000/-	40	Rs. 11,69,600/-	120	Rs. 34,88,000/-
2.	Madhya Pradesh			19	Rs. 5,77,600/-	39	Rs. 11,09,600/-
3.	Haryana			5	Rs. 1,52,000/-	5	Rs. 1,32,000/-
4.	Karnataka					9	Rs. 2,73,600/-
5.	Kerala					42	Rs. 12,76,800/-
6.	Tripura					24	Rs. 7,29,600/-
7.	West Bengal					80	Rs. 24,32,000/-
8.	Assam					64	Rs. 19,45,600/-
9.	Tamil Nadu					1	Rs. 30,400/-
10.	Sikkim					1	Rs. 30,400/-
11.	Delhi					5	Rs. 1,52,000/-
Total			Rs. 3,04,000/-		Rs. 18,99,200/-		Rs. 1,16,00,000/-

Grants to Fake Colleges

*169. DR. SAHEBRAM SUKRAM BAGUL :
SHRI SOHAN BEER :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether crores of rupees have been given away as grants by the University Grants Commission to the Colleges.

(b) if so, the particulars of the colleges existent on papers only, State-wise to which such grants were made by the University Grants Commission alongwith the amounts allocated to each of them; and

(c) the number of officers/employees held responsible for this and the action taken against them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (c). According to the information received from the University Grants Commission (UGC), Development Grant is provided to recognised Colleges as per rules/regulations framed under the UGC Act according to prescribed norms. The UGC maintains lists of colleges which are

eligible to receive grants. It has informed the Government that, in October, 1988, Magadh University, Bodh Gaya, Bihar had forwarded to UGC a proposal of Abdul Qayum Ansari College, Jehanabad, Bihar for financial assistance. The UGC after examination approved Rs. 6.95 lakhs in July, 1994 for the Seventh Plan period. Subsequently, DIG (CID), Bihar informed the Commission that the papers submitted by the College for recognition were in fact forged. The college has been blacklisted by the UGC. The Bihar Police have also registered a criminal case under IPC 467/468/471/420.

No other case of this nature has come to the notice of the commission so far.

New Education Policy

*170. PROF. RASA SINGH RAWAT :
KUMARI MAMATA BANERJEE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government intend to modify and bring about uniformity in the New Education Policy announced in 1986;